

**V ADDITIONAL DIST SESSIONS JUDGE DEVANAHALLI.**

**In the Court of Hareesha A  
V Addl District and Session Judge  
Cause List Dated 08-06-2021**

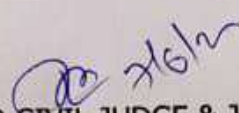
---

<b>Case Type</b>	<b>Case No./Year</b>	<b>Sub Stage</b>	<b>Advocate</b>
<b><u>STEPS</u></b>			
1) R.A.	15045/2020		NAVEEN KUMAR M.C.
<b><u>NOTICE</u></b>			
2) M.A.	15009/2021		Ananda.Y.A
<b><u>EVIDENCE</u></b>			
3) M.C.	15036/2020		Pradeep.B.N.
<b><u>ARGUMENTS</u></b>			
4) M.A.	15003/2021		N.Ramesha
<b><u>JUDGEMENT</u></b>			
5) R.A.	15078/2019		M.S. SHANKARA GULLI
<b><u>ATTACHMENT WARRANT</u></b>			
6) EX	15025/2018		M.M. SRINIVAS
7) EX	15026/2018		M.M. SRINIVAS
8) EX	15028/2018		M.M. SRINIVAS
9) EX	15029/2018		M.M. SRINIVAS
10) EX	15030/2018		M.M. SRINIVAS
11) EX	15031/2018		M.M. SRINIVAS
12) EX	15034/2018		M.M. SRINIVAS
<b><u>OBJECTION</u></b>			
13) Misc	15009/2019		M.V. KINI AND CO.
<b><u>HEARING</u></b>			
1) CRL.R.P.	15015/2021		S.V.Sridhar
2) Crl.Misc.	15096/2021		H N C Kumar
3) Crl.Misc.	15101/2021		H.N.C. Kumar
<b><u>ORDERS</u></b>			
4) Crl.Misc.	15114/2021		K.Maregowda
5) Crl.Misc.	15115/2021		K.Maregowda
6) Crl.Misc.	15118/2021		K.V. NARAYANASWAMY
7) Crl.Misc.	15121/2021		K.V. MAHENDRA KUMAR
<b><u>OBJECTION</u></b>			
8) Crl.Misc.	15117/2021		CHANDAN DUTTA
9) Crl.Misc.	15119/2021		M. MAHESH DAS
10) Crl.Misc.	15122/2021		ANIL KUMAR V.

---

In the court of I Addl. SENIOR CIVIL JUDGE & J.M.F.C., DEVANAHALLI.  
Cause List - Dated 08-06-2021.

MORNING SESSION		
HEARING		
Case Numbers		
1.	O.S.	308/2016
2.	O.S.	247/2018
3.	O.S.	514/2018
4.	O.S.	687/2019
5.	O.S.	697/2019
6.	O.S.	918/2019
7.	O.S.	932/2019
8.	O.S.	1000/2020
9.	O.S.	1071/2020
10.	O.S.	236/2021
11.	O.S.	1978/2006
12.	O.S.	170/2009
13.	O.S.	243/2011
14.	F.D.P.	24/2014
15.	O.S.	271/2016
AFTERNOON SESSION		
16.	O.S.	427/2016
17.	F.D.P.	14/2016
18.	Ex.	17/2016
19.	O.S.	555/2016
20.	O.S.	683/2014
21.	O.S.	686/2019
22.	O.S.	838/2019
23.	O.S.	41/2021
24.	O.S.	13/2009
25.	O.S.	559/2015
26.	F.D.P.	20/2019
27.	O.S.	553/2020
28.	L.A.C.	221/2006
29.	L.A.C.	223/2006
30.	L.A.C.	220/2006

  
I Addl. SENIOR CIVIL JUDGE & J.M.F.C.,  
Devanahalli.

**NOTE :** All Advocates are requested to strictly follow S.O.P.  
issued by Hon'ble High Court of Karnataka, Bengaluru.

II ADDL. SENIOR CIVIL JUDGE AND JMFC, DEVANAHALLI  
CAUSE LIST DATED 08-06-2021

MORNING SESSION

Sl.No.	Case Type	Case No./year
1	O.S.	434/2020
2	O.S.	675/2020
3	O.S.	587/2013
4	O.S.	609/2019
5	O.S.	40/2008
6	O.S.	559/2009
7	O.S.	13/2010
8	O.S.	559/2013
9	O.S.	151/2008
10	O.S.	172/2008
11	O.S.	216/2008
12	O.S.	250/2008
13	O.S.	599/2009
14	O.S.	247/2013
15	O.S.	364/2013

AFTERNOON SESSION

16	O.S.	1472/2006
17	O.S.	1195/2006
18	O.S.	991/2007
19	O.S.	1019/2007
20	O.S.	346/2008
21	O.S.	358/2008
22	O.S.	69/2010
23	O.S.	394/2012
24	EX.	14/2013
25	FDP	18/2013
26	O.S.	556/2014
27	O.S.	68/2016
28	O.S.	89/2016
29	O.S.	166/2017
30	O.S.	405/2019

*He*  
*07/6/21*

II Addl Sr.Civil Judge & Jmfc  
Devanahalli.

IN THE COURT OF PRL. SENIOR CIVIL JUDGE & J.M.F.C.,  
DEVANAHALLI, CAUSE LIST FOR 08-06-2021

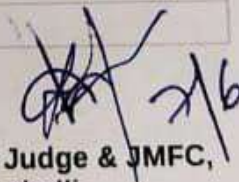
## MORNING SESSION

SL. No.	CASE NO.
---------	----------

1 L.A.C.	101/06
2 L.A.C.	106/06
3 O.S.	481/06
4 O.S.	627/06
5 O.S.	819/16
6 O.S.	220/10
7 O.S.	102/12
8 O.S.	643/17
9 O.S.	141/20
10 O.S.	1332/06
11 O.S.	1341/06
12 O.S.	357/07
13 O.S.	491/08
14 O.S.	10/2017
15 O.S.	443/20

## AFTERNOON SESSION

1 O.S.	469/15
2 O.S.	641/16
3 O.S.	842/16
4 O.S.	672/18
5 Misc.	01/2021
6 O.S.	338/08
7 L.A.C.	21/2012
8 O.S.	126/14
9 F.D.P.	08/2006
10 O.S.	467/07
11 O.S.	768/07
12 O.S.	252/07
13 O.S.	359/07
14 O.S.	118/11
15 O.S.	276/15

  
Pr. Senior Civil Judge & JMFC,  
Devanahalli.

**In the Court of Prl. Civil Judge and JMFC, Devanahalli Cause List**  
**Dated 08-06-2021**

<b>MORNING SESSSION</b>	<b>AFTERNOON SESSION</b>
<b>CIVIL AND CRIMINAL CASES</b>	<b>CIVIL AND CRIMINAL CASES</b>
<b><u>HEARING</u></b>	<b><u>HEARING</u></b>
1. O.S.403/2007	1. O.S.393/2020
2. O.S.173/2010	2. O.S.259/2013
3. EX 25/2010	3. O.S.447/2019
4. O.S.771/2014	4. CMIS /21 Hanumappa
5. O.S.845/2014	5. CMIS /21 Hanumappa
6. O.S.155/2015	6. C.C.4235/2019
7. O.S.377/2015	7. PCR 177/2021
8. O.S.355/2016	8. O.S.567/2017 (Issues)
9. O.S.303/2017	9. C.C.1778/2009 (Judgment)
10. O.S.611/2017	10. C.C.526/2011 (Judgment)
11. FDP 5/2018	11. O.S.511/2016 (Judgment)
12. O.S.543/2018	12. O.S.219/2017 (Judgment)
13. O.S.181/2019	13. O.S.101/2007 (Orders)
14. O.S.151/2020	14. FDP 8/2015 (Orders)
15. O.S.173/2020	15. O.S.11/2018 (Orders)

  
Prl. Civil Judge and JMFC,  
Devanahalli.

**NOTE: All the advocates are requested to strictly follow SOP dated 21-05-2021 issued by the Hon'ble High Court of Karnataka.**

**IN THE COURT OF ADDL.CIVIL JUDGE AND JMFC,  
DEVANAHALLI, CAUSE LIST DATED 08-06-2021**

<b>MORNING SESSION</b>	<b>AFTERNOON SESSION</b>
<b>CRIMINAL CASES</b>	<b>CIVIL CASES</b>
<b><u>HEARING</u></b>	<b><u>HEARING</u></b>
1. C.C.222/2009	1. O.S.218/2015
2. C.C.4338/2017	2. O.S.504/2016
3. C.C.1863/2018	3. O.S.274/2018
4. P.C.R.523/2017	4. O.S.2/2011
5. P.C.R.451/2018	5. Misc.33/2015
6. P.C.R.48/2019	
7. Cr.No.62/2021(VNPS)	
8. Cr.No.54/2020(VNPS)	
9. Cr.No.14/2020(CPS)	
	<b><u>SUMMONS</u></b>
<b><u>BODY WARRANT</u></b>	6. O.S.154/2015
10. C.C.3607/2018	7. O.S.128/2017
11. C.C.3708/2021	8. O.S.208/2019
12. C.C.3835/2021	9. O.S.430/2020
	10. O.S.160/2021
	11. O.S.182/2021
	12. O.S.194/2021
	13. O.S.432/2020
<b><u>NOTICE</u></b>	
13. P.C.R.339/2014	
14. P.C.R.130/2017	
15. CrI.Mis.129/2017	
	<b><u>ARGUMENTS</u></b>
	14. O.S.66/2014
	<b><u>SETTLEMENT</u></b>
	15. O.S.870/2012

**NOTE: All the advocates are requested to strictly follow  
SOP dated 21/05/2021 issued by the Hon'ble  
High Court of Karnataka.**

  
**C/c Addl.Civil Judge & JMFC.,  
Devanahalli.**